

OPERATIONAL CREDITORS - FORM B**OPERATIONAL CREDITORS-Contractors/ Suppliers/Consultants - FORM B Received**

The Public Announcement called for submission of proof of claims from Operational Creditors in FORM B as stipulated in Regulation 7. Till 16.08.2022 the undersigned Resolution Professional has received claims from the following Operational Creditors:

Sr. no.	Name of Operational Creditor	Related party of the Corporate Debtor (Yes/No)	Identification Number, if any	Claim Amount (Rs.)	Amount Admitted	Amount under verification	As per Books of Accounts
1	*M/s Sha Kantilal Jayantilal	No		*18,15,234	*18,15,234	-	N/A
	TOTAL			18,15,234	18,15,234	-	N/A

The Claim amount of M/s Sha Kantilal Jayantilal, Applicant of CIRP under Section 9 of IBC has been provisionally considered and admitted based on the amount mentioned in the CIRP initiation order dated 22nd July 2022 passed by Hon'ble NCLT.